



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No.61/60/2020

This the 17<sup>th</sup> day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Mohd Jamshed, Member (A)**

1. Sajjad Ahmed, S/o Sh. Tafit Hussain, R/o Shahdara Sharief, Tehsil Thanamandi, District Rajouri, Aged 38 years.
2. Ajay Kumar, S/o Sh. Babu Ram, R/o Sehal Tehsil Nowshera, District Rajouri, Age 38 yrs.
3. Mohd Anwer, S/o Noor Hussain, R/o Khah District Rajouri, Aged 37 yrs.
4. Manzoor Hussain, S/o Noor Mohd, R/o Panihat District Rajouri, Aged 39 yrs.
5. Modh Azam Khan, S/o Lal Din, R/o Gontrain District Roonch Aged 46 yrs.
6. Mumtaz Hussain, S/o Ghulam Rasool, R/o Arai District Poonch Aged 40 years.
7. Mohd Ashraf, S/o Allah Ditta, R/o Androth District Rajouri, Aged 37 years.
8. Sanjay Kumar, S/o Sh. Rattan Chand, R/o Changi Kangiral Tehsil Sunder Bani District Rajouri, Aged 32 yrs.
9. Pushkar Raj, S/o Sh. Rattan Lal, R/o Ainpur Tehsil Sunder Bani District Rajouri, Aged 41 years.



10. Devinder Kumar, S/o Sh. Rattan Lal, R/o Ainpur Tehsil Sunder Bani, District Rajouri Aged 37 yrs.
11. Darshan Lal, S/o Sh. Basant Raj, R/o Bajnova Tehsil Nowshera, District Rajouri, Aged 37 yrs.
12. Tirath Singh Ganwal, S/o Sh. Krishan Dass, R/o Ritti Udhampur, Aged 40 yrs.
13. Wazir Singh, S/o Sh. Sant Ram, R/o Keri P.O. Khawas Tehsil Kotranka Buhal District Rajouri, Aged 38 yrs.

...Applicants

(By Advocate : Ms. Surinder Kour)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Srinagar.
2. Commissioner/Secretary, to Government, Education Department, J&K Govt., Civil Secretariat, Srinagar.
3. Director School Education, Jammu.
4. Chief Education Officer, Rajouri.

...Respondents

(By Adv : Mr. Amit Gupta, AAG)

### **O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicants submits that he does not want to press the present TA.



2. In view of the submission made by learned counsel for the applicants the present TA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that we have not entered into the merits of the case.
4. There is no order as to costs.

**(Mohd Jamshed)**  
**Member (A)**

*Piyush*

**(Rakesh Sagar Jain)**  
**Member (J)**